

(b) if so, the time by which the approach roads will be repaired and widened?

THE MINISTER OF STATE FOR URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). The Delhi Administration reports that the condition of the road has worsened due to stacking of mulba by individuals constructing houses and blockage by such mulba. The pot holes developed have already been attended and further repair work has been started and is likely to be completed by the middle of January, 1992. No further widening is proposed to be done.

[*English*]

#### Allotment of Plots in Rohini

3409. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the reasons for allotment of 32 metre plots in March, 1991 against registration of 48 metre plots in the 1981 under the Rohini Scheme in Delhi; and

(b) the fate of those who had registered for 48 metre plots only but allotted 32 metre plots if they do not take notice of allotment cum-demand letter for 32 metre plots?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) As only 32 Sq. Mt. plots were available for fresh allotment at the draw held in March, 1991, registrants for 43 Sq. M. plots were given an option to apply for 32 Sq.m. plots and allotments were made.

(b) The cases of those who were given allotment-cum-demand letters for 32. Sq.m. plots without their exercising an option therefor, will be kept pending till such time the size of plots originally preferred by them are available.

#### Exemption from Emigration Clearance

3410. SHRI V.S. VIJAYARAGHAVAN: Will the PRIME MINISTER be pleased to state:

(a) whether Union Government have received any request from Government of Kerala to include more categories of Emigrants for exemption from Emigration clearance;

(b) if so, the details thereof; and

(c) the steps taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) No, Sir.

(b) and (c). Does not arise.

#### Improvement of Slums in Bangalore City

3411. SHRIMATI CHANDRA PRABHARS: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Overseas Development Agency of Britain had come forward to give financial assistance Rs.48 crore for improving the slums in Bangalore City;

(b) if so, the steps taken to procure the above assistance;

(c) whether Government of Karnataka has also sought financial assistance for improving the slums in Mysore city with the assistance of Overseas Development Agency of Britain; and

(d) if so, the amount of assistance sought for?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.

(b) the quantity of these commodities supplied during the said period and also the quantity allocated during the last three years?

[*Translation*]

**Quantity of Items Supplied to Bihar**

3412. SHRI LALIT ORAON: Will the PRIME MINISTER be pleased to state:

(a) the quantity of essential commodities and edible oil supplied to Bihar since January, 1991; and

MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b). A statement showing the quantity of essential commodities allotted to and lifted by Bihar Government from January to October, 1991 and in the corresponding periods in 1988, 1989 and 1990, is given in Annexure.